

S. No.	Project Name	Status
1.	Integrated Solid Waste Management Project at Tural, Aizwal	Project withdrawn by the State Govt. of Mizoram
2.	Improvement and widening of city roads	Returned to State Govt, on Technical Ground including lack of detailed justifications & National Urban Transport Policy (NUTP) requirements
3.	Development of Ring Roads (Mizoram University to NH-44 A as spur to NA-44A as part of ring road)	Returned to State Govt. on Technical Ground including lack of detailed justifications & National Urban Transport Policy (NUTP) requirements
4.	DPR-Urban Infrastructure Development Project for Aizwal	Returned to State Govt. on Technical Ground including non-submission Schedule of Rate (SOR), Drawings & detailed justifications.
5.	DPR-Multilevel Car Parking at Aizwal	Returned to State Govt. on Technical Ground including non-submission of traffic & parking plans & National Urban Transport Policy (NUTP) requirements
6.	DPR- Development of storm water Drains and Rehabilitation of Natural Drains of Aizwal city Phase- 1	Returned to State Govt, on Technical Ground including inadequate drawings, discrepancy in rain fall data & design.

Passenger Amenities in Metro Trains

†3035. SHRI KAPTAN SINGH SOLANKI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that the basic passenger amenities are on the wane in the capital based Metro railway service;

(b) if so, the details thereof; and

(c) the details of the complaints lodged by the passengers during the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) Delhi Metro Rail Corporation (DMRC) Ltd. has reported that basic passenger amenities are not on the wane in the National capital based Metro railway service.

(b) Does not arise.

(c) A total of 7274 complaints at the stations and 1234 online complaints are reported to have been received by DMRC from the passengers during the last two years under the heads electrical & mechanical, civil & structural, rolling stock, signalling & telecommunication / automatic fare collection, business rules, parking, property development, feeder services, security arrangement, customer facilitation, ticketing, operation and general issues.

Land Acquisition for Public Purpose

3036. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of URBAN DEVELOPMENT be pleased to refer to answer to Unstarred Question 1636 given in Rajya Sabha on 11 March, 2010 and state the complete details of all chunks of land which initially have/had been acquired ostensibly for public purpose and later de-notified by the Order of Lt. Governor, Delhi U/S 48 (1) of L.A. Act, 1894 during the period 1994 to 2007 along with the names of concerned villages, its Khasra Nos. etc. and the specific reasons for de-notification recorded in the concerned case file in each case?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): The information is being collected and will be laid on the Table of the Sabha.

National Institute of Universal Design

3037. SHRIMATI BRINDA KARAT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has taken steps to set up a National Institute of Universal Design as directed by the Eleventh Plan;

(b) if so, the details thereof; and